

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.206/(MAH)/2017

CORAM:


Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2017

NAME OF THE PARTIES: Sandeep Steel
V/s.
Valecha Engineering Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
37	Nirmal Chopda	ORDER Advocate for petitioner.	

T.C.P. No. 1206/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. For want of time adjourned to **13.10.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
25.09.2017.

Sd/-

M.K. Shrawat
Member (Judicial)